



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.08.2024

NOTICE

Please take notice that the following matter adjourned in the Court – III on 05.08.2024 is as follows. The next date of Hearing in the matter is 02.09.2024.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 849 of 2023 & I.A. No. 2894, 2895 of 2023 (PH)	Rakesh Kumar Jain Vs. ADTV Communications Pvt. Ltd.	Rajiv Gupta	Khyati Jain

By order of Hon'ble Chairperson
-Sd/-
Registrar